

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 389/97

Tuesday, this the 21st day of October, 1997.

C O R A M :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

HON'BLE MR S K GHOSAL, ADMINISTRATIVE MEMBER

K Sureshkumar  
Station Master Grade II  
Southern Railway  
Thenmalai

.. Applicant

By Advocate Mr TCG Swamy

Vs

1. Union of India through  
the General Manager  
Southern Railway  
Madras
2. The Divisional Railway Manager  
Southern Railway  
Madurai Division  
Madurai
3. The Divisional Personnel Officer  
Southern Railway  
Madurai Division  
Madurai
4. Shri Govindaraj  
Senior Divisional Commercial Manager  
Southern Railway  
Madurai Division  
Madurai
5. Shri Sreekumar  
Divisional Operations Manager  
Southern Railway  
Madurai Division  
Madurai
6. Shri Vaddiah  
Senior Divisional Signal and  
Telecommunication Engineer  
Southern Railway  
Madurai Division  
Madurai
7. Shri Ramasamy Naidu  
Divisional Personnel Officer  
Southern Railway  
Madurai Division  
Madurai

.. Respondents

By Advocate Mrs Sumathi Dandapani (R 1-3)

The application having been heard on 21.10.1997, the  
Tribunal on the same day delivered the following :

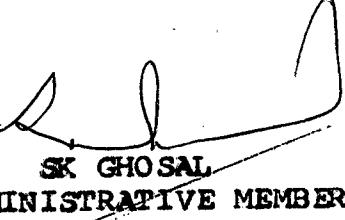
ORDER

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

This application has been filed for a declaration that the selection for appointment to Station Master, Grade I initiated by Annexure A-4 order dated 7.2.97 is arbitrary and illegal, declaring that the Constitution of the Selection Committee with respondents 5 to 7 as Members is illegal and for consequential directions to the respondents.

2. Learned counsel for respondents under instructions from the respondents stated today before the Court that the Madras Bench of the Central Administrative Tribunal in its order dated 5.9.97 in OA Nos. 160/97, 161/97, 193/97 to 200/97 restrained the respondents from continuing with the selection initiated by the order dated 7.2.97 setting aside the cancellation of the earlier selection held on 30.11.96 and 21.12.96. Noting this development, the learned counsel for applicant stated that this application now having become infructuous is not pressed. The application is therefore closed. No costs.

Dated, the 21st October, 1997

  
SK GHOSAL  
ADMINISTRATIVE MEMBER

  
AV HARIDASAN  
VICE CHAIRMAN

vs

LIST OF ANNEXURE

1. Annexure A4: Letter No.U/P 608/II/TI/2000/Vol.3 dated 7.2.97 issued by the third respondent.

.....